

- (i) G.S.R. 110(E) published in Gazette of India dated the 4th March, 1996 together with an explanatory memorandum making certain amendments in the Notification No. 40/95-CE, dated the 16th March, 1995.
- (ii) G.S.R. 131(E) published in Gazette of India dated the 15th March, 1996 together with an explanatory memorandum making certain amendments in the Notification No. 126/94-CE, dated the 2nd September, 1994.
- (iii) G.S.R. 132(E) published in Gazette of India dated the 15th March, 1996 together with an explanatory memorandum specifying the Surat Export Processing Zone at Surat as a "free trade zone".
- (iv) G.S.R. 140(E) published in Gazette of India dated the 20th March, 1996 together with an explanatory memorandum making certain amendments in the Notification No. 48/94-CE, dated the 1st March, 1994.

[Placed in Library See No. LT 187/96]

- (13) A copy of each of the following Annual Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:-

- (i) Report on the working and activities of the Indian Bank for the year 1994-95, alongwith Accounts and Auditors Report thereon.

[Placed in Library See No. LT 188/96]

- (ii) Report on the working and activities of the Indian Overseas Bank for the year 1994-95, alongwith Accounts and Auditors' Report thereon.

[Placed in Library See No. LT 189/96]

Annual Report of the British India Corporation Limited, Kanpur for the year 1994-95 along with Audited Accounts and Comments of CAG etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):
On behalf of Shri R.L. Jalappa, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the British India Corporation Limited, Kanpur, for the year 1994-95.

- (ii) Annual Report of the British India Corporation Limited, Kanpur, for the year

1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 190/96]

- (b) (i) Review by the Government of the working of the Handicrafts and Handlooms Export Corporation of India Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 191/96]

- (3) A copy of the Detailed Demands for Grants (Hindi and English version) of the Ministry of Textiles for the year 1996-97.

[Placed in Library See No. LT 191A/96]

Annual Report of the Tobacco Board, Guntur and Record by the Government on the Working of the Board for the year 1994-95 etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 192/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1994-95, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1994-95.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT 193/96]